Opening of New Branches by Himachal Gramin Bank in Himachal Pradesh

3738. PROF. NARAIN CHAND PARA-SHAR: Will the Minister of FINANCE may please refer to the reply given to the Unstarred Question No. 9983 on 4 May, 1984 regarding opening of Gramin Bank in Kangra and Mandi Districts and state:

- (a) the names of new proposals initiated by the Himachal Gramin Bank for opening new branches during the financial year ending 31st March, 1985, District-wise;
- (b) whether the Reserve Bank of India has since granted licences for the opening of these branches, if so, the names thereof;
- (c) the names of the branches which are still awaiting sanction by the Reserve Bank of India; and
- (d) the reasons for delay and the likely date of issuing of licenses?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY):

(a) to (d) Himachal Gramin Bank has reported that it had applied for licenses to the Reserve Bank of India for opening its branches at the under noted centres in its jurisdiction comprising of Districts Mandi, Kulu and Kangra;

District Mandi

District Kulu

1. Leda

- 1. Sarsari
- 2. Dhalwanand Chhatri
- 2. Kalath
 - 3. Kulu

District Kangra

- 1. Lahru
- 2. Chanaur
- 3. Ghhghar
- 4. Gnoh Sansarpur Tarris
- 5. Peer Salhui
- 6. Rajiana

7. Adedihatti

8. Guptaganga

Licenses have been granted by Reserve Bank of India for opening branches at Guptaganga, Chhatri, and Kulu centres. Since Branch expansion programme for the State of Himachal Pradesh for 1982-85 has beer completed, the Reserve Bank has decided to consider the request of Himachal Gramin Bank for opening branches at the remaining centres under branch expansion policy for 1985-90.

Opening of New Regional Offices by State Bank of India

3739. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINAN-CE be pleased to state;

- (a) whether during the past three years the State Bank of India has set up a number of regions covering specific areas for ensuring efficiency and supervision in banking operations in the country;
- (b) if so, the names of the new regional offices alongwith their jurisdiction opened during that period;
- (c) the average number of branches under each regional office and the number of such regions under each zone (local head office); and
- (d) whether it is proposed to have local head office for the State of Himachal Pradesh/Jammu and Kashmir in view of the peculiar geographical difficulties in these States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY):

(a) and (b) The State Bank of India (SBI) has reported that it has opened five Regional Offices during the past three years. Their names, together with the respective jurisdictions, are indicated below:

Name of the Regional Offices opened by SBI during the last three years.

Jurisdiction

1. Panaji (Goa)

Union Territory of Goa and Districts of Raigad, Sindhudurg and Ratnagiri in the State of Maharashtra.